

## **Madan Singh Vs State Of Uttar Pradesh And Ors**

**Court:** Allahabad High Court

**Date of Decision:** Dec. 17, 2019

**Acts Referred:** Code Of Criminal Procedure, 1973 &” Section 156(3), 200, 202, 203, 204, 397, 401

**Hon'ble Judges:** Ram Krishna Gautam, J

**Bench:** Single Bench

**Advocate:** Kamal Dev Rai

**Final Decision:** Dismissed

### **Judgement**